

F. No. 296/4/2019- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi, dated the **02.12.2019**

Office Memorandum

**Subject:-Weekly Report in respect of important developments in CBIC for the week –
25.11.2019 to 29.11.2019- reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –**25.11.2019 to 29.11.2019**.

1. Administrative Changes:-

- The deputation tenure of Shri S.F.A.I. Ahmed, IRS(C&CE) as Deputy Chief Executive Officer (Operation) in the Haj Committee of India has been extended for a further period of one year (4th year) beyond 30.09.2019 i.e. from 01.10.2019 to 30.09.2019 vide Office Order No. 157/2019 dated 25.11.2019.
- Order regarding promotion and postings in the Grade of Commissioner, CGST and Central Excise in the pay scale of Rs. 37,400-67,000/- with Grade pay of Rs. 10,000/- has been issued vide Office Order No. 158/2019 dated 29.11.2019.
- Order regarding assigning the additional charge of CC(AR) CESTAT to Shri Jayant Kumar Jha, in addition to his regular charge of DG, DGEP w.e.f. 01.12.2019 vide Ms. Seema Malik, Pr. Chief Commissioner, has been issued vide Office Order No. 159/2019 dated 29.11.2019.
- Order regarding selection of Shri Sachin Gusia, IRS(C&CE) as managing Director, Gujarat Informatics Ltd. Gandhinagar under Science & Technology Department of Government of Gujarat on deputation basis for a period of three years has been issued vide Office Order No. 160/2019 dated 29.11.2019.

2. Any Circular:-

- Circular No. 39/2019 dated 28.11.2019 issued regarding Appointment of Custom Adjudicating Authority.
- Circular No. 40/2019 dated 29.11.2019 issued regarding Auto out of charge under ECCS.
- Circular No. No. 41/2019 dated 29.11.2019 issued regarding Clearance of Import of Metal scrap.
- Circular No. 42/2019 dated 29.11.2019 issued regarding Mandatory uploading of specified supporting documents and mention of documents vide and IRN in Bill of Entry (BOE).

(Sunil Kumar Sinha)
Commissioner Coord

1. Chairman, CBIC
2. Member (Tax Policy, IT, Legal & CV)
3. Member (Customs)
4. Member (Admn)
5. Member (Investigation, CX & GST)

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